

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 48 of 2014

Dated : 16th May, 2014

NTPC Ltd.

.... Appellant (s)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

ORDER

As agreed by the Learned Counsels for the parties, post the matter
on **17.07.2014.**

(Court Master)

kt